

FIR No. 227/2020
PS: Wazirabad
U/s: 302/120-B/34 IPC
State Vs. Yogesh Singh @ Sonu Pehelwan

01.12.2020

Fresh bail application u/s 439 Cr.PC received by way of assignment. It be checked and registered.

PHYSICAL HEARING DAY

Ld. Presiding Officer is on first half leave today.


Present: Sh. Virender Singh, Ld. Addl. PP for State (**through V/C**).
Sh. Monti Singh, proxy counsel for applicant/accused Yogesh Singh @
Sonu Pehelwan.

This is an application u/s 439 Cr.PC moved on behalf of applicant/accused Yogesh Singh @ Sonu Pehelwan, seeking regular bail. **Applicant is on interim bail since 27.10.2020.**

Counsel for applicant submits that applicant is suffering from Covid-19 since 27.11.2020. **In view of the submissions of Ld. Counsel, his interim bail is extended till next date of hearing.** In the meantime, reply be filed by the IO for next date.

Put up on 05.12.2020.

Copy of this order be given dasti to the counsel for applicant.



(Charu Aggarwal)
Link ASJ-02/Central Distt.
THC/Delhi-01.12.2020

**Bail Application of Amar @ Kanha
FIR-210/2018
PS Prasad Nagar
State Vs. Ashu @ Atta**

LD. PO Sh. Naveen Kr. Kashyap, is on first half leave today.

01.12.2020

Present: Addl. PP for State through VC.
Sh. Vineet Jain, Adv. Ld. Counsel for the applicant.

Reply has been filed by the IO regarding bail application, but nothing has been submitted regarding the medical condition of the daughter of the accused.

At request, put up on **04.12.2020** for further reply from the IO.



**(Charu Aggarwal)
First Link ASJ-02(Central/Delhi
01.12.2020**

**Bail Application of Ravi Dhikka
FIR-303/2014
PS Subzi Mandi
State Vs. Sunil @ Kalu**

LD. PO Sh. Naveen Kr. Kashyap, is on first half leave today.

01.12.2020

Present: Addl. PP for State through VC.
None for the applicant/accused.

At request, put up on **07.12.2020** for purpose fixed.



**(Charu Aggarwal)
First Link ASJ-02(Central/Delhi
01.12.2020**

**Bail Application of Bhola
FIR-79/2018
PS Kotwali
State Vs. Bhola**

LD. PO Sh. Naveen Kr. Kashyap, is on first half leave today.

01.12.2020

Present: Addl. PP for State through VC.

Sh. Vinay Kumar, Adv. Ld. Counsel for the applicant through VC.

Accused is stated to be on interim bail at present.

At request, put up on **08.12.2020** for purpose fixed.



**(Charu Aggarwal)
First Link ASJ-02(Central/Delhi
01.12.2020**

**Bail Application of Sunil Rathore
FIR-415/2015
PS Kotwali
State Vs. Sunil**

LD. PO Sh. Naveen Kr. Kashyap, is on first half leave today.

01.12.2020

Present: Addl. PP for State through VC.
Sh. Ravinder Aggarwal, Adv. Ld. Counsel for the applicant
through VC.

At request, put up on **04.12.2020** for purpose fixed.



**(Charu Aggarwal)
First Link ASJ-02(Central/Delhi
01.12.2020**

CA No. 182/2020

M/s Jain Hosiery Industries Vs M/s Pee Sabharwal Traders & Anr

01.12.2020

Learned PO is on first half day leave

Present: Mr. Rajesh Kumar, learned counsel for appellant through VC.
Mr. Sanjeev Sabarwal, proprietor for respondent through VC.

Previous order, if any, be complied till next date of hearing. As per directions,
put up for 08/12/2020 for the purpose already fixed in terms of previous order.



(Ahlmad)
01.12.2020

SC No.: 27980/2016
State Vs Pooja Gupta
FIR No. 141/2015
PS Darya Ganj

01.12.2020

Learned PO is on first half day leave

Present: Mr. Pawan Kumar, learned Addl.PP for the State through VC.
None for the accused.

As per directions, put up for 18/12/2020 for the purpose already fixed in terms
of previous order.




(Ahlmad)
01.12.2020

**SC No.: 28889/2016
State Vs Jaswant
FIR No. 283/2016
PS Prashad Nagar**

01.12.2020

Learned PO is on first half day leave
Present: Mr. Pawan Kumar, learned Addl.PP for the State through VC.
None for the accused.

As per directions, put up for 18/12/2020 for the purpose already fixed in terms
of previous order.


(Ahlmad)
01.12.2020

SC No.: 266/2018
State Vs Deepak @ Gulu Mota
FIR No. 996/2014
PS Sarai Rohilla

01.12.2020

Learned PO is on first half day leave

Present:

Mr. Pawan Kumar, learned Addl.PP for the State through VC.

Mr. Ankit Sharma, learned counsel for accused No.2 Manish Jain through VC.

None for other accused.

As per directions, put up for 18/12/2020 for the purpose already fixed in terms of previous order.




(Ahlmad)
01.12.2020

SC No.: 287/2019
State Vs Sanjay Tiwari & others
FIR No. 478/2018
PS Burari

01.12.2020

Learned PO is on first half day leave
Present: Mr. Pawan Kumar, learned Addl.PP for the State through VC.
All the four accused are present through VC.

At request put up for DE for 08/12/2020 in terms of previous order.


(Ahlmad)
01.12.2020


SC NO. 28592/2016
State Vs Mohd. Nazim
FIR No. 275/2009
PS Burari

01.12.2020

Learned PO is on first half day leave

Present: Mr. Pawan Kumar, learned Addl.PP for the State through VC.
Mr. Sageer Ahmad, learned counsel for accused Nazim, Imran, Sajid, Kayum,
Sakir and Yakub through VC alongwith all accused are present through VC.

As per directions, put up for 09/12/2020 for the purpose already fixed in terms
of previous order.


(Ahmad)
01.12.2020


SC No.: 50/2018
State Vs Faizan
FIR No. 293/2017
PS Kotwali

01.12.2020

Learned PO is on first half day leave

Present: Mr. Pawan Kumar, learned Addl.PP for the State through VC.
Mr. Sachin Kumar, LAC for accused Faizan through VC.

As per directions, put up for 14/12/2020 for the purpose already fixed in terms of previous order.


(Ahmad)
01.12.2020


CA No. 360/2018 & 361/2018
VCI Hospitality Ltd. & Anr Vs Income Tax Office

01.12.2020

Learned PO is on first half day leave

Present: Sh. Vikas Sharma, Ld. Counsel for the appellant.

As per directions, put up for 14/12/2020 for the purpose already fixed in terms of previous order.


(Ahmad)
01.12.2020


**CA No. 360/2018 & 361/2018
VCI Hospitality Ltd. & Anr Vs Income Tax Office**

01.12.2020

Learned PO is on first half day leave

Present: Sh. Vikas Sharma, Ld. Counsel for the appellant.

As per directions, put up for 14/12/2020 for the purpose already fixed in terms of previous order.


(Ahlmad)
01.12.2020

CA No. 78/2019
Bashir Ahmed Mir Vs the State


01.12.2020

Learned PO is on first half day leave

Present: None for the appellant.

Mr. H.I. Yogesh Kumar, for CBI.

As per directions, put up for 08/12/2020 for the purpose already fixed in terms of previous order.


(Ahmad)
01.12.2020

CA No. 350/2019
Tassaduq Hussain Joo Vs Wild Life Crime Control Bureau

01.12.2020

Learned PO is on first half day leave

Present: Mr. Prabhav Ralli, learned counsel for appellatant through VC.
Ms. Seema Khatri, learned counsel for respondent / Wild Life Crime through VC.

As per directions, put up for 14/12/2020 for the purpose already fixed in terms

of previous order.



(Ahlmad)
01.12.2020

CA No. 351/2019
Sayed Feroze Vs Wild Life Crime Control Bureau

01.12.2020

Learned PO is on first half day leave

Present: Mr. Prabhav Ralli, learned counsel for appellant through VC.
Ms. Seema Khatri, learned counsel for respondent / Wild Life Crime through VC.

As per directions, put up for 14/12/2020 for the purpose already fixed in terms of previous order.



(Ahlmad)
01.12.2020


**Misc. Application
FIR-478/2018
PS Burari
State Vs. Sanjay Tiwari**

LD. PO Sh. Naveen Kr. Kashyap, is on first half leave today.

01.12.2020

Present: Addl. PP for State through VC.
Sh. BS Tiwari, Adv. Ld. Counsel for the applicant.

At request, put up on **02.12.2020** for purpose fixed.


(Ahmad)
01.12.2020

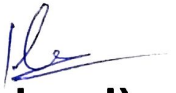
**Misc. Application of Gaurav @ Kishan
FIR-13/2017
PS Karol Bagh
State Vs. Gaurav @ Kishan**

LD. PO Sh. Naveen Kr. Kashyap, is on first half leave today.

01.12.2020

Present: Addl. PP for State through VC.
Sh. PK Garg, Adv. Ld. Counsel for the applicant through VC.

At request, put up on **18.12.2020** for purpose fixed.


(Ahmad)
01.12.2020

**Misc. Application of Kishan Kumar
FIR-339/2016
PS Darya Ganj
State Vs. Rahul Sharma**

LD. PO Sh. Naveen Kr. Kashyap, is on first half leave today.

01.12.2020

Present: Addl. PP for State through VC.
Sh. Akhilesh Kamla, Adv. Ld. Counsel for the applicant through
VC.

At request, put up on **03.12.2020** for purpose fixed.



**(Ahlmad)
01.12.2020**